

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/128/2016

NAME OF THE PETITIONER(S) : G. Rajendran

NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. For
CIBI VISANU

SANDEEP KUMAR

H. KARTHIK SESHADRI

2. N.P. VJAY KUMAR

COUNSEL For
Petitioner



Counsel for Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondents filed counter to CA 66/2017 and furnished copy of the same to the other side. Counsel for petitioner sought time for filing reply. Time extended at request. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)